

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES BEFORE COMMERCIAL DIVISION DURING THE MONTH OF OCTOBER, 2025

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.10.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.10.25
CIVIL SUITS (COMM)	2665	91	42	2714
CIVIL ORIGINAL (COMM-IPD-TM)	1014	18	5	1027
CIVIL ORIGINAL (COMM-IPD-CR)	177	0	3	174
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	191	10	7	194
CIVIL APPEAL (COMM-IPD-PV)	0	1	0	1
CIVIL APPEAL (COMM-IPD-TM)	134	7	5	136
CIVIL APPEAL (COMM-IPD-CR)	12	2	0	14
CIVIL ORIGINAL (COMM-IPD-PAT)	48	1	0	49
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	4241	130	62	4309

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.10.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.10.25
CIVIL SUITS (COMM)	1383	20	10	1393
ORIGINAL MISC. PET. (I) (COMM)	277	44	39	282
ORIGINAL MISC. PET. (T) (COMM)	44	9	19	34
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	15	2	0	17
ORIGINAL MISC. PET. (COMM)	2453	45	22	2476
ORIGINAL MISC. PET. (ENF.) (COMM)	977	27	10	994
ORIGINAL MISC. PET. (EFA) (COMM)	43	3	0	46
ARBITRATION APPEAL (COMM)	61	12	8	65
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	52	78	81	49
COUNTER CLAIMS (COMM)	177	1	2	176
CIVIL SUITS (COMM) (INFRA)	1	0	0	1
TOTAL	5483	241	191	5533